

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.282 of 2020

IN THE MATTER OF:

R. Balasubramanian

...Appellant

Versus

ABB India Ltd. & Anr.

...Respondents

For Appellant:

Shri Rajiv Ranjan, Sr. Advocate with Shri Saurabh Jain, Advocates

For Respondents:

Shri Smarth Arora, Advocate (for IRP - R-2)

O R D E R

17.02.2020

List the Appeal as 'fresh case' on 18th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md